

**CORRIGENDUM**  
**COURT NO. 28**  
**HON'BLE MR. JUSTICE AMIT SHARMA**

NOTE: CRL.A. 440/2024 AND CRL.M.C. 7440/2023 LISTED AT ITEM NO. 14 AND 56  
 RESPECTIVEY MAY BE READ AS UNDER:

SUSPENSION OF SENTENCE			
14	CRL.A.-440/2024 CRL.M. (BAIL) 775/2024 CRL.M.A. 14074/2024	GOPAL KRISHAN V/s STATE OF GNCT OF DELHI	VARUN DHINGRA
		OTHER DETAILS OF ADVOCATES: DE JURE CONSULTANTS (VARUN_DHINGRA@YMAIL.COM) (9899547705) (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM) (9891919168) (RESPONDENT)	P.S.-FIR NO. : (DWARKA NORTH-438/2022)
AFTER NOTICE MISC. MATERS			
56	CRL.M.C.-7440/2023 CRL.M.A. 27750/2023 CRL.M.A. 15536/2024	SUNDER SINGH YADAV V/s STATE OF NCT OF DELHI & ANR.	SUSHANT RAO, MANOJ KUMAR KHATRI
		OTHER DETAILS OF ADVOCATES: SUSHANT RAO (ADV.SUSHANTRAO@GMAIL.COM) (9910110273) (PETITIONER) SUSHANT RAO (ADV.SUSHANTRAO@GMAIL.COM) (9910110273) (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM) (9891919168) (RESPONDENT) SUSHNAT RAO (ADVSUSHANTRAO@GMAIL.COM) ( ) (PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM) (9891919167) (RESPONDENT) MANOJ KUMAR KHATRI (ADVOCATEM.KHATRI@GMAIL.COM) (9811383828) (PETITIONER)	

**DELETION NOTES**

1. CM APPLN. 21741/2025 IN W.P. (C) 8534/2023 LISTED BEFORE HON'BLE DB-I AT ITEM NO. 67 IS DELETED AS THE SAID CM APPLICATION i.e., CM APPLN. 21741/2025 IS RETURNED TO FILING COUNTER.
2. FAO(OS) (COMM) 194/2022 LISTED BEFORE HON'BLE DB-II AT ITEM NO. 77 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-IV.
3. FAO(OS) 35/2025 LISTED BEFORE HON'BLE DB-IV AT ITEM NO.52 IS DELETED AS THE SAME IS A DECIDED MATTER.
4. W.P. (CRL.) 1012/2025 LISTED BEFORE HON'BLE DR. JUSTICE SWARANA KANTA SHARMA AT ITEM NO. 22 IS DELETED AS THE SAME IS DECIDED MATTER.
5. CM(M) 2068/2023 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEM NO. 15 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA.

HIGH COURT OF DELHI  
15.04.2025

REGISTRAR (LISTING)